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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 115/NCLT/AHM/2017 With CA(CAA) No. 89/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017

Name of the Company:

Trans Polyurethane Pvt Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

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ORDER

None present for Petitioner.

List the matter on 14.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 23rd day of October, 2017.